

(b) the funds given as loan and at what interest ;

(c) the reasons for less investment of HUDCO money in Assam in comparison to other States ; and

(d) steps to be taken to increase the investment in Assam by HUDCO ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). During the period 1979-82 HUDCO has sanctioned five schemes in Assam with loan commitment of 2.85 crores. The rate of interest for HUDCO loan is different for different types of schemes.

(c) and (d). HUDCO sanctions loan assistance for housing schemes of various agencies, as and when received, as per its norms. To increase the inflow of schemes from Assam for HUDCO assistance, HUDCO has been making constant efforts through correspondence with State Government, by sending HUDCO officials for discussions with State Government, by sending roving teams to assist housing agencies to prepare schemes, by organising State level conferences, by opening a Regional Office in the Eastern Region and by constituting a sub-committee of HUDCO's Board of Directors for high level discussions with the State Government.

Housing Scheme for Retired Defence Personnel

2286. SHRI A. NEELALOHITHADASAN NADAR : Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that many of the Defence personnel are finding themselves in difficulty to have a house to stay after retirement ;

(b) whether Government propose to ask D.D.A. to chalkout and implement a housing scheme for the retired Defence personnel for enabling them to overcome these difficulties ; and

(c) if so, the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : (a) There is shortage of housing accommodation in Delhi and the difficulty on this account is experienced in varying degrees by all sections including those who have superannuated/retired from service.

(b) No such proposal is under consideration. However, the D.D.A. has reported that 1% of the flats released under its various housing registration schemes, excepting the fourth and fifth self financing schemes, are reserved for allotment to ex-servicemen. The D.D.A. has also initiated a proposal for a scheme for retiring/retired public servants, which will also benefit retiring/retired defence personnel.

(c) Does not arise.

Employment to Farmers by D.D.A.

2287. SHRI TARIQ ANWAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Delhi Development Authority have failed to give employment to the farmers whose lands have been acquired by the D.D.A. ;

(b) whether Government are aware of the fact that the affected farmers are very much agitated over this and they have made any representation in this regard ; and